

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 06/111/2012
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017**

NAME OF THE COMPANY: Sh. Alok Singhal Vs. M/s. Hero Moto Corp Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Harshit Aggarwal and Ms. Samridhi Gogia, Advocates
for the petitioner.


Mr. M.K.Towari, Advocate for the Respondent

ORDER

Publication dated 08th January, 2017 in the daily newspapers the Statesman and Jansatta have been filed by the Ld. Counsel for the petitioner.

Mr. M.K.Tiwari appearing on behalf of the respondents submits that they shall be taking steps to redress the petitioner's grievance within one week from today.

To come up on 06.03.2017.


(Ina Malhotra)
Member Judicial